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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) 78/NCLT/AHM/2017 With CA(CAA) No. 42/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

Name of the Company:

Navdurga Voyage Pvt. Ltd.

Section of the Companies Act:

Sections 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1 Manuella Raval

Advocate

Actitioner

Haus

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ORDER

Learned Advocate Ms. Dharmista Raval present for Petitioner.

Proof of service of notice of date of hearing on Statutory authorities filed.

Proof of publication filed.

No representation received from public.

Heard arguments of Learned Counsel for petitioner.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of November, 2017.